

ITEM NO.39

COURT NO.4

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 11956/2014

(Arising out of impugned final judgment and order dated 18/12/2013
in CEA No. 4/2012 passed by the High Court Of U.P. At Lucknow)

KRISHNA SINGH GARBYAL & ORS

Petitioner(s)

VERSUS

COMMISSIONER OF CUSTOMS, LUCKNOW

Respondent(s)

(with prayer for interim relief and office report)

Date : 25/08/2014 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Prabhat Kumar, Adv.
Mr. Rajesh Kumar, Adv.

For Respondent(s) Mr. K. Radhakrishnan, Sr. Adv.
Mr. Rupesh Kumar, Adv.
Ms. Shalini Kumar, Adv.
For Mr. B. Krishna Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar